

1	2	3
NEC/CIL	1.20	1.63
OVERALL CIL	22.61	26.81

(c) and (d) As reported by Coal India Ltd., verification of medical reimbursement are being done as per medical attendance rule of CIL which includes scrutiny of prescription, doctor's recommendation, cash-memo of medicine etc. The reimbursements are restricted to the limit prescribed in medical attendance rule of CIL.

[Translation]

Setting up Small/Medium/Big Industries

2551. SHRI BHERU LAL MEENA:
SHRI HARIKEWAL PRASAD:
SHRI SADASHIVRAO DADODA MANDLIK:
SHRI CHINMAYANAND SWAMI:
SHRI ASHOK NAMDEORAO MOHOL:
SHRI SHANKER PRASAD JAISWAL:

Will the Minister of INDUSTRY be pleased to state:

(a) the number of proposals received from the States for setting up of small/medium/big industries in their States during each of the last three years, State-wise;

(b) the number of such proposals pending with the Government for approval, State-wise;

(c) whether the Government propose to clear the pending proposals expeditiously; and

(d) if so, the time by which the pending proposals are likely to be cleared?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) and (b) In the liberalised regime, most of the industries are delicensed for which no applications for obtaining industrial licences are necessary. A statement showing State-wise receipt and disposal of applications for Industrial Licences during 1995, 1996 and 1997 from State Public Sector Undertakings/State Industrial Development Corporations is enclosed.

(c) and (d) Does not arise.

Statement

Statement showing State-wise Receipt and Disposal of applications from State Public Sector Undertakings/State Industrial Development Corporations for Industrial Licences

Name of the State	1995		1996		1997	
	Received	Disposed	Received	Disposed	Received	Disposed
Bihar	0	-	1	Letter of Intent	0	-
Karnataka	1	Letter of Intent	0	-	0	-
Kerala	2	1 Rejection and 1 Letter of Intent	0	-	1	Letter of Intent
Madhya Pradesh	1	Licence not required	2	2 Letters of Intent	0	-
Orissa	8	1 Rejection and 7 Letters of Intent	0	-	0	-
Punjab	2	2 Letters of Intent	0	-	0	-
Pondicherry	0	-	0	-	1	Lic. not required
Tamil Nadu	0	-	3	1 Rejection and 2 Letters of Intent	0	-
Total	14	14	6	6	2	2

Private Sector Banks

2552. SHRI HARI KEWAL PRASAD : Will the Minister of FINANCE be pleased to state :

(a) the number of private sector banks functioning in the country;

(b) the number of new banks in private sector and public sector opened during the last three years;

(c) whether a number of proposals pending with Government for opening of private sector banks;

(d) if so, the details thereof and the reasons for delay in giving clearance to those proposals; and

(e) the time by which all the proposals are likely to be cleared?